## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES:

M/s. Araku Originals Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KUMUDINI	PRACTISING	
	SUPHAKAR	COMPANY	(4) any
	PARANJAPE	SECRETARY	(4)00//

## **ORDER**

## C.P. No. 15/13&14(1)/NCLT/MB/MAH/2017

For the application being in compliance with the sections and rules thereof, this Bench hereby directs to give advertisement in the newspaper.

List this matter for final hearing on 17.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/V. NALLASENAPATHY
Member (Technical).